



HIGH COURT OF JUDICATURE AT MADRAS

NOTICE INVITING OFFERS

Under the aegis of the High Court of Judicature at Madras (hereinafter called "the Madras High Court"), invites sealed offers from the interested caterers and having considerable period of experience in the relevant area, for running canteen along with FSSAI Certificate for running Madras High Court and Madurai Bench Officers & Staff Association Canteen in the building in front of the City Civil Court inside the Madras High Court premises, measuring to an extent 1184.47 sq.ft., which includes cash counter, dining hall, store room, space for kitchen and preparation of food items. The said canteen is for the utilization of High Court and Subordinate Court staff members, Advocates and Litigant Public.

Requirement Specification:-

- Provision of utensils and other materials must be borne by the Contractor.

Contract Period:

- The Contract period is for 11 months only.

Submission of Applications:-

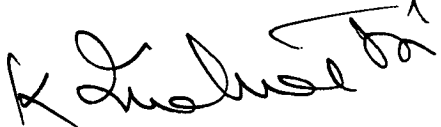
Interested caterers may submit, in a sealed cover, their offers in the format as prescribed in the Annexure, duly signed by the authorized person, either in person or by post, to **“The Registrar(Administration), High Court, Madras”** on or before **05.03.2021 at 5.00 p.m.** Any offers received thereafter will not be entertained. The offers will be opened on 09.03.2021 at 5.00 p.m. at the Madras High Court buildings and the communication will be sent to the Shortlisted persons.

Conditions:-

1. The Madras High Court will not be responsible for any delay in submission of offers on the part of the postal department / Courier agencies.
2. The Madras High Court may place the orders to the person, whose offer is found to be most responsive, competitive and quality sound. The decision of the Madras High Court in this regard, shall be final and binding on the persons, who submit offers.
3. The Madras High Court in its discretion, reserves the right to reject all or any of the offers without assigning any reason.
4. Incomplete or conditional offers will not be entertained.
5. Time schedule must be strictly adhered to.

6. Rates should be quoted in figures and preferably typed.
7. No Rent and the Electricity Consumption charges claimed for the allotted location for running the canteen.
8. In case of poor performance or delays, liquidated damages (penalty) are likely to be imposed; the High Court reserves its right to take back possession of the space allotted to the Contractor without assigning the reason.
9. It will be the discretion of the Madras High Court to accept or not the lowest rates.
10. No increase in rates for providing the service or for food will be entertained for any variation in the market during the contract period.

Place : Chennai
Dated : 18.02.2021


REGISTRAR (ADMINISTRATION)
HIGH COURT, MADRAS.

FORMAT

1. Name of the Contractor/ Caterer :
2. Address for correspondence :
 - a) Regd. Office :
 - b) Branches, if any :
3. Details of previous similar Canteen undertaken (use separate sheet, if necessary):
4. Name(s) of Partners (if any) :
5. Prices may be quoted for the following Menu list:

Sl. No.	Item	Qty (Gms.)	Rate for Staff Members (in Rs.)	Rate for others (in Rs.)
MORNING				
1	Idly with sambar and Chutney (2 Nos.)	200		
2	Dosai with sambar and Chutney (1 No.)	100		
3	Masala Dosai with sambar and Chutney (1 No.)	150		
4	Rava Dosai with sambar and Chutney (1 No.)	125		
5	Pongal with sambar and chutney	250		
6	Wheat Poori (3 Nos.) with potato	100		
7	Kichadi with sambar and Chutney	250		
8	Ghee Roast (1 No.) with sambar and Chutney	100		
9	Onion Oothappam (1 No.) with sambar and Chutney	150		
10	Vadai (1 No) with sambar and Chutney	75		

	LUNCH	Qty (Gms.)	Rate for Staff Members (in Rs.)	Rate for others (in Rs.)
1	Limited Meals (Rice, Poriyal, Kootu, Appalam, Sambar, Kaara Kuzhambu, Rasam, Buttermilk, Sweet and Pickle	350 gms (Only Rice) Total 600 gms		
2	Lemon Rice with appalam	250		
3	Tomato Rice with appalam	250		
4	Sambar Rice with appalam	250		
5	Curd Rice with appalam & pickle	250		
6	Veg. Brinji Rice with Kuruma	300		
7	Ghee Rice	300		

	EVENING SNACKS	Qty (Gms.)	Rate for Staff Members (in Rs.)	Rate for others (in Rs.)
1	Wheat Chappathi (2 Nos.) with Kuruma	150		
2	Wheat Parrota (2 Nos.) with Kuruma	150		
3	Chilli Idly (2 Nos.)	150		
4	Bhel Poori	75		
5	Onion Pakoda	50		
6	Veg. Sandwich	80		
7	Cheese Sandwich	80		
8	Bhajji (1 No.)	75		
9	Bonda (1 No.)	75		
10	Sambar Vada (1 No.)	125		
11	Curd Vada (1 No.)	125		

Sl.No.	Item	Qty (Ml.)	Rate for Staff Members (in Rs.)	Rate for others (in Rs.)
BEVERAGES				
1	Milk (Horlicks, Boost, Bournvita)	100		
2	Badam Milk	100		
3	Tea	100		
4	Coffee	100		
5	Green Tea	100		
6	Lemon Tea	100		
7	Black Tea	100		
8	Ragi Malt	100		
9	Butter Milk	200		
10	Veg. Soup	200		

	FRESH JUICES	Qty (Ml.)	Rate for Staff Members (in Rs.)	Rate for others (in Rs.)
1	Apple Juice	200		
2	Pomegranate	200		
3	Sathukudi	200		
4	Lemon Juice	200		
5	Water Melon Juice	200		
6	Suppota Juice	200		
7	Grape Juice	200		
8	Pineapple Juice	200		
9	Orange Juice	200		
10	Lemon Soda	200		

DECLARATION

1. I/We hereby certify that all the particulars given above are correct and true.
2. I/We undertake the assigned job will be done strictly in accordance with the terms and specifications of the notice set out above.

Signature :

Stamp :

Name of the Canteen :

Date :